

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

O.A. NO. 513/89

New Delhi this the 23rd day of February, 1994

CORAM :

THE HON'BLE MR. JUSTICE B. C. SAKSENA, V.C.(J)
THE HON'BLE MR. S. R. ADIGE, MEMBER (A)

Ashok Chander Sarin S/O Karam Chand Sarin,
Skilled Auto Electrician,
C/O Shop Superintendent,
Northern Railway Motor Workshop,
Tilak Bridge,
New Delhi.

Applicant

By Advocate Shri B. S. Maine

Versus

1. Union of India through
General Manager,
Northern Railway, Baroda
House, New Delhi.

2. Chief Workshop Engineer,
Northern Railway,
Hqrs. Baroda House,
New Delhi.

3. The Shop Superintendent,
Northern Railway Motor Workshop,
Tilak Bridge,
New Delhi.

Respondents

By Advocate Shri K. K. Patel

O R D E R (ORAL)

Hon'ble Mr. Justice B. C. Saksena --

Shri Maine, learned counsel for the applicant
stated that the applicant seeks withdrawal of this
O.A. Shri Patel, learned counsel for the respondents
has no objection. This O.A. is dismissed as withdrawn.

R. Adige
(S. R. Adige)
Member (A)

B. C. Saksena
(B. C. Saksena)
Vice-Chairman (J)

/as/